

Shri Manubhai Shah: There is a proposal for a small high-power delegation to go, but that will only follow the advice and recommendations and examination by the Japanese consultants who have been invited and the Indian counterpart team. After that if the Government feels it is worth while going, a high-power delegation will go.

Shri D. D. Puri: Are there any other sources from which iron ore is exported to Japan?

Shri Manubhai Shah: From all over India, from all known sources.

Shri A. P. Jain: How do the export prices of iron ore to Japan compare with internal prices?

Shri Manubhai Shah: I would not like to mention any facts and figures, but on the whole the iron ore exports have been beneficial.

Shri Kashi Ram Gupta: What is the total out put in Orissa, and what is the present use to which it is put in India.

Mr. Speaker: That is a different question altogether. We are only talking of its export from one particular port.

Shri Surendranath Dwivedy: The Minister has been pleased to state that there is no provision made in the Third Plan, but I want to know actually whether the Paradip port is not functioning as an intermediate port, and whether any target of export has been fixed.

Shri Manubhai Shah: It is functioning as a port, but the scheme which we envisage is of far greater dimensions than the figure of exports which I have mentioned now, namely 25,000 tons. What we are thinking of is in terms of 5 to 10 million tons export of iron ore per year from Paradip Port.

Additional Taxes by States

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| *270. | { | Shri Bishanchander Seth: |
| | | Shri S. M. Banerjee: |
| | | Shri K. N. Tiwary: |
| | | Shri M. K. Kumaran: |
| | | Shri Sarjoo Pandey: |
| | | Shri R. S. Pandey: |

Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that a meeting between the Chief Minister of States and the Planning Commission was held recently in Delhi to review the performances of the State Governments in levying additional taxation as envisaged in the Third Five Year Plan;

(b) if so, the decisions taken by the conference?

The Minister of Planning and Labour and Employment (Shri Gulzarilal Nanda): (a) and (b). Yes, Sir. The Planning Commission had a meeting with Chief Minister of States on June 4, 1962. At this meeting the position in regard to financing of State Plans in 1962-63 was discussed. In regard to additional taxation, the view taken at the meeting was that in the interest of the Plan, it would be desirable to do everything possible to realise the targets as originally envisaged in the Plan.

श्री बिशनचन्द्र सेठ : एंडीमनल टैक्सेज लगाने के साथ साथ उत्तर प्रदेश और मध्य-प्रदेश आदि में जो इन के क्रिखलाफ बड़ा एजिटेशन हो रहा है क्या गवर्नमेंट ने उस पर भी कोई ध्यान दिया है ?

अध्यक्ष महोदय : आप ने कान्फेंस और टार्गेट्स के बारे में सवाल पूछा है अब आप एजिटेशन के बारे में पूछ रहे हैं कि क्या सरकार ने उसके बारे में भी ध्यान दिया है ।

श्री बिशनचन्द्र सेठ : नित्य टैक्सेज का विरोध हो रहा है और यह उसी से कर्नकटेड है. . . .

अध्यक्ष महोदय : वह तो बाद में देखा जाएगा। आप उस कान्फ्रेंस की बातें कुछ और पूछना चाहते हैं तो पूछ सकते हैं।

Shri S. M. Banerjee: It appears that the Planning Commission has advised the Chief Ministers to have their own resources about taxation. I want to know whether it has been brought to the notice of the hon. Minister that there is agitation going on in the States and whether a similar meeting will be called to discuss this taxation in view of this.

Mr. Speaker: That question has been put already and I have disallowed it. The hon. Member is putting it again.

Shri S. M. Banerjee: I am only asking whether this particular agitation has necessitated another meeting of the Chief Ministers. The Chief Ministers of Uttar Pradesh and Madhya Pradesh. . . .

Mr. Speaker: He wants to know whether there is any meeting proposed to be held in the near future.

Shri Nanda: The taxation scheme is just what it was when the Third Five Year Plan was adopted in this House.

श्री प्रकाशवीर शास्त्री : प्रतिरिक्त कर लगाने के सम्बन्ध में क्या राज्यों को योजना मंत्रालय ने कुछ इस प्रकार का भी परामर्श दिया है कि किसानों की जमीन पर लगान बढ़ाने और सिंचाई दर बढ़ाने के सम्बन्ध में कहां तक उसमें छूट दे दी गई है ?

Mr. Speaker: That will be a matter of detail.

Shri K. C. Sharma: Have the Central Government given any directive with regard to the capacity to

pay in relation to the rural areas or not? What is the rationale of the new proposal?

Shri Nanda: When the scheme of resources was settled, in the first instance, all these considerations were taken into account.

श्री मा० ला० वर्मा : क्या प्लानिंग कमिशन ने स्टेट्स को यह भी सलाह दी है कि हैसियत के मुताबिक यह टैक्स लगाए जाएं ?

अध्यक्ष महोदय : इस का तो जवाब दे दिया गया है।

Shri Nanda: I have answered that.

Shri Vidya Charan Shukla: May I know if certain Chief Ministers in that meeting opposed any further taxation on land; and, if so, what is the decision taken by Government?

Shri Nanda: The question regarding taxation of any particular source of revenue was not discussed; and there was no resistance from the Chief Ministers.

Shrimati Sharda Mukerjee: May I know if the Government has thought of taking any steps with respect to carrying on an enquiry in the States to assess the tax potential and also with a view to bring about some measure of uniformity in the tax structure of the States?

Shri Nanda: I have already indicated that it is not a question of doing something now immediately. At the time when the Third Five Year Plan was planned, the capacity of each State for raising resources was the first consideration, and the Plan was based on that. Of course, from year to year, again, there is a review by the States in the light of any changes that might have occurred.

Shrimati Savitri Nigam: Have all the States very willingly volunteered to raise the taxes; and do all of them accept that they are going to get large benefits from the taxes?

Shri Nanda: They are exerting their utmost,

श्री तुलसीदास जाधव : देश में ज्यादा से ज्यादा टैक्स कहाँ तक लगाये जा सकते हैं क्या इस का कोई परिणाम तय किया गया है और यदि हाँ तो अभी तक जो टैक्सेशन है उसका उस लिमिट के मुकाबले क्या अनुपात है ?

श्री नन्दा : जो टैक्सेज अभी तक लगाए गए हैं हिन्दुस्तान की आमदनी के हिसाब से अभी कुछ ज्यादा उन की निस्वत बड़ नहीं गई है !

अध्यक्ष महोदय : ज्यादा से ज्यादा टैक्सेशन की कोई लिमिट रखी गई है ?

श्री नन्दा अभी जो टैक्सेशन की लिमिट है वह बहुत ज्यादा नहीं है और इसलिए ज्यादा से ज्यादा लिमिट तक पहुँचा ही नहीं गया है कि जिस पर पहुँच कर ठहरना मुनासिब समझा जाए ।

अध्यक्ष महोदय : उस तक पहुँचे न हो यह तो ठीक है लेकिन कोई लिमिट तो रखी है ?

श्री नन्दा : प्रेसाइस लिमिट न भी हो मगर हम जानते हैं कि यह थर्ड फाइव इयर प्लान के अंत तक ८ परसेंट से ११ परसेंट तक लगा रहे हैं जोकि बहुत ज्यादा नहीं है ।

Shri Umanath: May I know whether in the conference of Chief Ministers any Chief Minister reported people's resistance to these taxes; and, if so, which State had reported and what is the decision of Government?

Shri Nanda: There was no such situation before us in that meeting.

Licensing of Industrial Projects

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*271. { **Shri P. K. Deo:**
Shri Narendra Singh Mahida:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State Governments have been asked not to recommend for licence any industrial project requiring more than 2,000 Kw of electricity;

(b) if so, the reason therefor; and

(c) what impact it will have on the industrial programme of the Third Five Year Plan?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) and (c). Do not arise.

Shri Narendra Singh Mahida: How many industrial projects have asked for more than 2,000 kws of electricity?

Shri Kanungo: I cannot give you precise figures. The procedure is that if any entrepreneur requires more than 2,000 kws of electricity for consumption, he has got to get clearance from the State Governments about its availability out of the resources in the Third Plan.

Mr. Speaker: Next question.

Shri Rameshwar Tantia: I wanted to ask one question.

Mr. Speaker: I am sorry. I have gone to the next question.

Pak Propaganda Against India

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{ **Shri S. M. Banerjee:**
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri B. K. Das:
Shri Subodh Hansda:
*272. { **Shri Bhagwat Jha Azad:**
Shri Bhakt Darshan:
Shri Hem Raj:
Shri Yashpal Singh:
Shri Hem Barua:
Shri Hoda:

Will the Prime Minister be pleased to state: